

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

Appeal No. 821/252/ND/2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE COMPANY: M/s. Income Tax Officer (M/s. Libra India Pvt.
Ltd.) V/s. ROC


SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms./ Easha Kadian for Ms. Lakshmi Gurung Standing Counsel for IT Department			
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ORDER

Notice to all the Respondents vide all modes including through the process
of the Bench returnable on 19th September, 2018. Service be also effected on the
Corporate Debtor through its Directors. Affidavit of service be filed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)